

DIVISION BENCH

P-112

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/171(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	DOLSWAP BUSINESS PRIVATE LIMITED VS UNNATI WRITING PRODUCTS PRIVATE LIMITED.
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Pooja Sah, Adv.] For the Operational Creditor
Mr. S. Makkar, Adv.]

Mr. Urmila Chakraborty, Adv.] For the Corporate Debtor
Mr. N. Berlia, Adv.]
Mr. S. Bose, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Operational Creditor seeks one week's final opportunity to report instructions with respect to the settlement proposal given by the Corporate Debtor for the payment of entire amount alleged to be in default in this petition.
3. Post this matter for reporting instruction on **15/05/2024**.
4. It is made clear that if the matter is not settled between the parties, this petition will be heard on its own merits.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**